

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00119/2019

IN

ORIGINAL APPLICATION No.170/01520-1521/2018

DATED THIS THE 2nd DAY OF MARCH 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Dr. Bhagwan Chandra Prasad,
S/o late Kamleshwar Prasad,
Aged 67 years,
Retired Director,
Central Tasar Research and Training Institute,
CSB, Ministry of Textiles, Piska Nagri,
Ranchi, Jharkhand,
Now R/at 676, 5th Cross,
Ashok Nagar,
Banashankari I Stage,
Bangalore 560 050.

....Petitioner

(By Shri Ranganath S. Jois..... Advocate)

vs.

1.Sri Ravi Kapoor, IAS
Secretary,
Union of India,
Ministry of Textiles,(MoT)
Udyog Bhawan,
Malana Azad Raod,
New Delhi - 110 001

2.Sri. Rajit Ranjan Okhandiar, IFS,
Member Secretary
Central Silk Board,
CSB Complex, BTM Layout,
Madiwala,
Bangalore – 560 064

...Respondents

(By Shri Vishnu Bhat.. Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Learned counsel submits that W.P.No.4304/2020 (S-CAT) has been filed in the Hon'ble High Court of Karnataka. Therefore, Contempt Petition is dismissed, with liberty. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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